

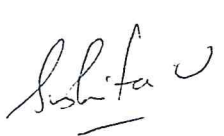
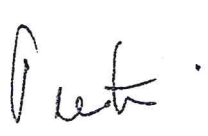
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/201/2016  
NAME OF THE PETITIONER(S) : CMK Subramaniam & 4 Others  
NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	HEMA SRINEIVASAN SUSHMITA UDAYASANKAR	COUNSEL FOR RESPONDENTS	
2	Preeti S. Arase for Rajagopal & Raghunathan Advocates	Counsel for Petrs	

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner submitted that last chance be given for making final submission. Put up on **20.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)